

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:991

ANSWERED ON:20.03.2012

CASTE BASED CNSUS

Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of agencies to whom the work of caste based census have been assigned, State-wise; and
- (b) the present status of the caste based census?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): The field work for the Socio-Economic and Caste Census (SECC) is being conducted by the respective State/UT Governments. The financial and technical support for this exercise is being provided by the Government of India. The Nodal Ministries in the Government of India are the Ministry of Rural Development and the Ministry of Housing and Urban Poverty Alleviation. Technical support is being provided by the Ministry of Home Affairs (Office of Registrar General and Census Commissioner, India).

The field data-collection in each Enumeration Block is being conducted by a team of 2 persons, an enumerator who is appointed by the State/UT Government and a Data Entry Operator who is handling the Tablet PC for data entry operation. The tasks related to hardware and software development and field data entry operations has been entrusted to a consortium of three Central Public Sector Undertakings, namely, the Bharat Electronics Limited (BEL), the Electronics Corporation of India Limited (ECIL) and the Indian Telephone Industries (ITI) Limited. The State-wise allotment is given in the Annexure.

(b): The field-work of the SECC has already commenced in 31 States/UTs. So far, enumerator's data collection has been completed in more than 8 lakh 25 thousand census enumeration blocks of these States/UTs. The dates of field- work for the remaining four States, namely, Uttar Pradesh, Manipur, Kerala and Tamil Nadu are being finalized by the nodal Ministry in the Central Govt., namely, the MoRD in consultation with the respective State Governments.